

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 9

**IA No. 1441/2023
And
CP(IB) No. 60/Chd/Chd/2021**

Under Section 9, IBC 2016

In the matter of:-

Om Prakash

...Petitioner/ Operational Creditor

Vs.

Rana Polycot Limited

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence
adjourned to 26.10.2023.

-sd-
Court Officer

September 04, 2023
SM